

Central Administrative Tribunal
Principal Bench

R.A. No. 107 of 2002
in
O.A. No. 780 of 2002

New Delhi, dated this the 2nd MAY 2002

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE Smt. Lakshmi Swaminathan Vice Chairman (J)

In the matter of:

Shri. J.S.Thakur .. Review Applicant

Versus

Union of India and Ors. .. Respondents

ORDER (By Circulation)

S.R. ADIGE, VC (A)

Perused the R.A.

2. The grounds contained therein do not bring it within the scope and ambit of Section 22(3)(f) A.T. Act read with Order 47 Rule 1 C.P.C. under which alone any orders/decision of the Tribunal can be reviewed.

3. R.A. is rejected.


(Smt. Lakshmi Swaminathan)
Vice Chairman (J)


(S.R. Adige)
Vice Chairman (A)

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